CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL WEST BLOCK-2, R.K. PURAM, NEW DELHI-110066

DATED:06/07/2018

NOTICE

All the concerned are hereby informed that due to non availability of Service tax Division Bench on 06/07/2018. The Single Member short matters listed before Hon'ble Member (Judicial) Shri Ajay Sharma in Court no-III will be heard by Hon'ble Ms. Rachna Gupta Member Judicial.

By Order

(Kripa Shanker)

Assistant Registrar

Copy to:

SPS to Hon'ble Present/Hon'ble Members/P.A. to Registrar/ Dy. Registrar/ Asstt. Registrar/Bar Association/CDR/SDRS/Notice Board/ Websit/Guard File/Office Copy.